

Units to manufacture Pre-Fabricated Structures for Narmada Irrigation Project

*196. SHRI R. P. GAEKWAD : Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state :

(a) whether it is a fact that a team of Soviet Experts along with officials of the Central Water and Power Commission visited South Gujarat to explore the possibilities of setting up units to manufacture large pre-fabricated structures required for the massive Narmada Irrigation Project : and

(b) if so, the outcome of the same ?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI) :

(a) Yes Sir.

(b) The Soviet Team has given preliminary proposals for setting up an enterprise for manufacturing pre-fabricated structures for different capacities. The proposals are under examinations.

New Norms for Film Censor

*197. SHRI K.P. UNNIKRISSHINAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Minister has recently indicated new norms for film censor and this includes permission to allow scenes involving kissing;

(b) if so, the details of new norms; and

(c) the reasons for change in the censorship norms?

THE MINISTER OF INFORMATION AND BROADCASTING & SUPPLY & REHABILITATION (SHRI VASANT SATHE)₄ : (a) No, Sir.

(b) & (c). Do not arise.

Number of Collieries run by Private Persons Stealthily

*198. SHRI R.P. YADAV: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that a number of collieries are run by private persons stealthily without any information to the Government, whatsoever; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI) :

(a) Reports have been received of private persons carrying out coal mining illegally in contravention of the provision of the Coal Mines Nationalisation (Amendment) Act, 1976 which terminated all private mining leases for coal other than those of iron and steel companies.

(b) Suitable legal proceedings have been initiated wherever such instances have come to notice. The attention of the State Governments concerned has been invited to the provisions of Coal Mines (Nationalisation) Acts and they have been requested to take action against the offenders in terms of the law.

Super Thermal Projects

*199. SHRI CHITTA BASU: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) at what stages the four Super Thermal Projects rest now;

(b) whether all the Projects will be commissioned as scheduled; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI) :